

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/190(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	RAWMET RESOURCES PRIVATE LIMITED VS VEDANTH.COM WORLDWIDE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Operational Creditor
Mr. Dripto Majumdar, Adv.]
Ms. Saubhik Chowdhury, Adv.]
Ms. Prasthana Singha Roy, Adv.]

Mr. Abhidipto Tarafdar, Adv.] For the Respondent
Ms. Sonia Sharma, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the operational creditor present. Ld. Counsel appearing on behalf of the respondent present.
2. **C.P. (IB)/190(KB)2023:**
 - a. Heard at length. **Reserved for Order(s).**
 - b. The parties are requested to file their convenience notes within a period of three (3) days.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)